

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 2<sup>nd</sup> March, 2015

No. HC.VII-40/2014/ 1229 /A. The High Court is pleased to confirm the following Officers of the Assam Judicial Service in Grade-I of the said Service, under Rule 15(8) of the Assam Judicial Service Rules, 2003, with effect from the date as shown below against their names:

Sl. No.	Name of the Officers with designation	Date of joining in Grade-I	Date of confirmation in Grade-I
1.	Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon	10.02.2012	10.02.2014
2.	Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh	10.02.2012	10.02.2014
3.	Shri Raktim Duarah, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati	10.02.2012	10.02.2014
4.	Shri Gautam Baruah, Special Judge, Assam, Guwahati	10.02.2012	10.02.2014

By Order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

Memo No. HC.VII-40/2014/ 1230 - 1254 /A.

Dated 02.03.2015

Copy to :-


1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati

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10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon
16. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh
17. Shri Raktim Duarah, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
18. Shri Gautam Baruah, Special Judge, Assam, Guwahati
19. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
21. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Administrative Officer (J) \_\_\_\_\_ Gauhati High Court, Guwahati
23. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
24. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR GENERAL**

  
21/3/2015